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असाधारण

EXTRAORDINARY

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प्राधिकार से प्रकाशित

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इस भाग में भिन्न पृष्ठ संख्या दी जाती है जिससे कि यह अलग संकलन के रूप में रखा जा सके।
Separate paging is given to this Part in order that it may be filed as a separate compilation.

MINISTRY OF LAW AND JUSTICE (Legislative Department)

New Delhi, the 19th August, 2017/Shravana 28, 1939 (Saka)

The following Act of Parliament received the assent of the President on the 17th August, 2017, and is hereby published for general information:—

THE INDIAN INSTITUTES OF INFORMATION TECHNOLOGY (AMENDMENT) ACT, 2017

No. 25 OF 2017

[17th August, 2017.]

An Act further to amend the Indian Institutes of Information Technology Act, 2014.

BE it enacted by Parliament in the Sixty-eighth Year of the Republic of India as follows:—

1. (1) This Act may be called the Indian Institutes of Information Technology (Amendment) Act, 2017.

Short title and commencement.

(2) It shall come into force on such date as the Central Government may, by notification in the Official Gazette, appoint.

30 of 2014.

2. In section 24 of the Indian Institutes of Information Technology Act, 2014 (hereinafter referred as the principal Act), in clause (d) of sub-section (2), for the words "Indian Institutes of Information Technology", the words "Indian Institute of Technology" shall be substituted.

Amendment of section 24.

Amendment
of section 32.

3. In section 32 of the principal Act, in clause (a), for the words "Assistant Professor", the words "Assistant Professor or above" shall be substituted.

Amendment
of Schedule.

4. In the Schedule to the principal Act, after serial number 4 and the entries relating thereto, the following serial number and entries shall be inserted, namely:—

Sl. No.	Name of the State	Name of the existing Institute	Location	Name of the Institute under this Act
"5.	Andhra Pradesh	Indian Institute of Information Technology, Design and Manufacturing	Kurnool	Indian Institute of Information Technology, Design and Manufacturing, Kurnool."

DR. G. NARAYANA RAJU,
Secretary to the Govt. of India.